

P
SLP(C)No. 10014 OF 2001

ITEM No.56

Court No. 9

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10014/2001

(From the judgement and order dated 30/11/2000 in CR 397/98
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

DAVINDER PAL SEHGAL & ANR.

Petitioner (s)

VERSUS

M/S.PARTAP STEEL ROLLING MILL.P.LTD.&ORS

Respondent (s)

(With prayer for interim relief)

Date : 29/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mrs.Rachana Joshi Issar,Adv.

For Respondent (s)

Mrs.Divya Roy,Adv.,
Ms.Bina Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List after two weeks for final disposal.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K Chadha)
Court Master